

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A./100/968/2019

New Delhi, this the 30<sup>th</sup> day of April, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Prashant Vats,  
S/o Subhash Chand Sharma  
R/o H. No. 12/288, Block B,  
Brij Puri, North East,  
Delhi-110094
2. Ms. Vandna  
D/o Naresh Malik  
R/o Chaudhran,  
Lisadh,  
Uttar Pradesh-247776
3. Sachin Verma  
S/o Onkar Singh Verma  
RZF-15/2, Veer Nagar,  
West Sagarpur, Nangal Raya,  
S.O. South West Delhi-110046
4. Parveet Kumar  
S/o Nafe Singh  
R/o B-108, Gali No.15  
Block-A, Bhagwati Garden,  
D.K. Mohan Garden, West Delhi  
Delhi-110059
5. Ashish Gupta,  
S/o Brijesh Gupta  
R/o D-1/5, Raj Nagar Colony  
Loni Dehat, Ghaziabad  
Uttar Pradesh-201102
6. Dinesh Kumar  
S/o Narayan Singh  
Kulhariyon Ka Bas  
Garodiya Ki Dhani  
Dhandhar Ka Bas, Chirawa  
Jhunjhunu, Rajasthan-333031

7. Mukesh Kumar Jha  
 S/o Parmanand Jha  
 R/o H.No. 63 A, Basant Nagar,  
 Vasant Vihar, South West Delhi,  
 Delhi0110057

8. Abinash Kumar  
 Ram Chandra  
 R/o 28 C, Kamna, Sector 5  
 Vaishali, Dist. Ghaziabad  
 Uttar Pradesh-201010

9. Haqeeqat  
 S/o Surender Singh  
 R/o Balhakalan, Krishan Nagar,  
 Mahendragarh, Haryana-123001

10. Kunal Kaushik  
 S/o D.K. Sharma  
 R/o 141/1, Gali No. 6  
 Jeevan Park, Siras Pur,  
 Delhi-110042

... Applicants

(Through Ms. Sunita Bhardwaj, Advocate)

Versus

1. Govt. of NCT of Delhi  
 Directorate of Education  
 Govt. of NCT of Delhi

2. Delhi Subordinate Services Selection Board  
 Through Its Chairman  
 FC-18, Institutional Area,  
 Karkardooma, Delhi-110092

... Respondents

(Through Shri Anuj Kumar Sharma, Advocate)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

The respondents issued a notification proposing to appoint teachers of various categories. The applicants responded to the same and applied for different posts. They also participated in the written test held for that

purpose. In the final result, their numbers were not reflected. Aggrieved by that, they filed W.P. (C) No.2880/2019 before the Hon'ble High Court of Delhi. On finding that jurisdiction to decide the matters of this nature rests with this Tribunal, the Writ Petition was transferred and was numbered as OA 968/2019.

2. The applicants contend that the very selection process for the posts of TGT and PGT through advertisement No.4/2017 is illegal and arbitrary. They sought for direction to provide answer sheets to them as well as the actual marks obtained by them. Another prayer made is not to apply normalization process on single shift exam. Other ancillary reliefs are also claimed.

3. The respondents filed counter affidavit raising various objections. It is stated that normalization is not applied to the Post with Code no.101/17. It is also stated that there is no practice of providing answer sheets to the candidates.

4. We heard Ms. Sunita Bhardwaj, for the applicants and Shri Anuj Kumar Sharma, for the respondents.

5. Basically there does not exist much common between the various applicants. They applied for different posts for which the method of appointment is not the same. Therefore, the applicants ought not to have joined in a single Application, claiming the same relief.

6. On merits, we find that the respondents did evolve the normalization formula wherever the examination is conducted in multiple shifts. For the post in question, the examination was conducted only in one shift. The applicants gained an impression that normalization was applied for the said post also in view of the fact that marks were awarded in fractions. However, that was the result of deletion of one question from the bunch of 200 questions. The rules categorically provide that there is no provision of providing copies of answer sheets, to maintain secrecy and integrity of the examination. The applicants are not able to point out any different rule to be in existence.

7. Viewed from any angle, we are not inclined to entertain this OA. It is, therefore, dismissed. There shall be no order as to costs.

(Aradhana Johri)  
Member (A)

/dkm/

(Justice L. Narasimha Reddy)  
Chairman